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Title : Election of one member to the Committee on the welfare of Scheduled Castes and Scheduled Tribes.

SHRI BAJU BAN RIYAN (TRIPURA EAST): I beg to move :

"That the members of this House do proceed to elect, under sub-rule (3) of Rule 254, in the manner required by sub-rule (1) of rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from amongst themselves to serve as a member of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the unexpired portion of the term of the Committee *vice* Shri Bir Singh Mahato resigned his seat in Lok Sabha".

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect, under sub-rule (3) of Rule 254, in the manner required by sub-rule (1) of rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from amongst themselves to serve as a member of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the unexpired portion of the term of the Committee *vice* Shri Bir Singh Mahato resigned his seat in Lok Sabha".

*The motion was adopted.*

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